## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/(IB)/2017

NAME OF THE PETITIONER(S)

: CREATIVE LTD

NAME OF THE RESPONDENT(S)

: INTAN EXIM PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Salati

REPRESENTATION BY WHOM

Counsel for Repudent

S. Hussein Atroze
For
Mlc. Zaffarullah khan
P.V.Balasubramanian

**ORDER** 

Counsel representing both the parties are present. Time extended at request of both the counsel for submissions regarding the compliance of the statutory requirements as per the IB Code, 2016. Put up on 03.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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